

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5457  
ANSWERED ON:30.04.2002  
EXTENDING SIXTH SCHEDULE OF CONSTITUTION TO TRIBAL DOMINATED AREAS  
RAMDAS ATHAWALE

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government are contemplating to extend the provisions of the Sixth Schedule of the Constitution to the areas adjoining to the Adivasi dominated areas;
- (b) if so, the details thereof;
- (c) whether any State Government has submitted any proposal to this effect; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) and (b) Ministry of Home Affairs is considering the proposal for extension of the Sixth Schedule of the Constitution to certain Adivasi dominated areas. The matter needs detailed examination.

(c) and (d) The Ministry of Tribal Affairs has not received any such proposal as the subject matter falls under the purview of Ministry of Home Affairs.